## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016 AND APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

APPEAL NO. 322 OF 2016 & IA NOS. 671 & 672 OF 2016

M/s. Ultratech Cement Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Saloni

Counsel for the Respondent(s) : -

APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016

JSW Steel Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : -

## **ORDER**

List these matters on <u>01.11.2017.</u> In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson